

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2397(CHE)/2023**  
**PETITION NUMBER : CP(IB)/1515(CHE)/2018**  
**NAME OF THE APPLICANT : Sanjiv Kumar Gupta**  
**NAME OF THE RESPONDENT(S) : Commissioner (Industrial Area Local  
Authority) & Anr**  
**UNDER SECTION : Sec 60(5) & 238 of IBC, 2016 r/w Rule 11 of  
NCLT, Rules 2016**  
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**ORDER**

Ld. Counsel Mr. Rohan Rajasekaran for the Applicant. Ld. Counsel  
Mr. A.G. Sathyanarayana for the Liquidator.

Case Heard.

**Reserve for orders.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk